## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 110 OF 2017

Dated: 27<sup>th</sup> August, 2018

In the matter of :

NTPC Ltd. ...Appellant(s) Vs. Central Electricity Regulatory Commission & Ors.

...Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter on **<u>28.08.2018</u>**.

**Court Master** 

Vg